

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 158 of 2016

Dated : 4th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Lafarge India Ltd.

.... Appellant (s)

Versus

**Chhattisgarh State Electricity Regulatory Commission
& Anr.**

.... Respondent (s)

Counsel for the Appellant(s) :

Mr. Ramji Srinivasan, Sr. Adv.

Mr. Gaurav Bahl

Ms. Ashna Abrol

ORDER

Issue notice to the Respondents returnable on 27.07.2016. Dasti, in addition, is permitted.

List the matter on **27.07.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**